

3

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

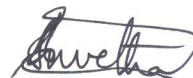
APPLICATION NUMBER :  
PETITION NUMBER : TCP/169/2016  
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah  
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

① TK BHASKAR  
PRIYADARSHINI N  
SHWETHA VASUDEVAN

Counsel for Petitioner/  
Applicant



② KAVITHA SURANA,  
PCS

Counsel for Respondent  
R, - R<sub>1</sub>



**ORDER**

Counsels representing both parties are present and reported that there is a chance of settlement between the parties for which they sought some time to submit the outcome of negotiations. Put up on **28.11.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)